

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO. 060/00301/2014
Chandigarh, this the 3rd day of April, 2014**

CORAM: HON'BLE DR. BRAHM A. AGRAWAL, MEMBER (J)

MES-510619 Kuldip Singh son of Shri Swaran Singh, aged 35 years, working as Mate Vehicle Mechanic in the Office of GE (AF), Pathankot.

...APPLICANT

BY ADVOCATE: SHRI D.R. SHARMA

VERSUS

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. Chief Engineer, Hqrs., Northern Command, C/o 56 APO.
3. Commander Works Engineer, Leh-914242
4. Garrison Engineer (I), Air Force, Leh, C/o 56 APO.
5. Chief Engineer, HQ, Western Command, Chandimandir, Panchkula.

...RESPONDENTS

BY ADVOCATE: MS. JYOTI CHAUDHARY



ORDER (Oral)**HON'BLE DR. BRAHM A. AGRAWAL, MEMBER(J):-**

Shri D. R. Sharma, learned counsel for the applicant submits that the interest of justice would be served if this O.A. is disposed of at the admission stage itself with a direction to the competent authority (namely, respondents nos. 2 and 5) to consider the representation dated 20.04.2012 (Annexure A-4) and the letter dated 31.01.2014 (Annexure A-11/A) in a time-bound manner. The applicant in this O.A. has prayed for his compassionate transfer to a place of his choice in view of his medical condition.

2. Notice.

3. Ms. Jyoti Choudhary, learned Central Government Standing Counsel, present in the Court, accepts notice on behalf of the respondents and raises no objection to the disposal of the O.A. in the requested manner.

4. There seems substance in the said submission of the learned counsel for the applicant. Therefore, the competent authority (respondents nos. 2 and 5) is directed to duly and conscientiously



consider the request of the applicant made in Annexures A-4 and A-11/A and take a decision thereon within one month from the date of receipt of a certified copy of this Order through a speaking order and communicate the same to the applicant.

5. The O.A. is disposed of with the above direction.

**(DR. BRAHM A. AGRAWAL)
MEMBER(J)**

Dated: 03.04.2014
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